

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:699

ANSWERED ON:24.07.2003

IMPORT OF LNG FROM IRAN

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to import LNG from Iran;
- (b) if so, the terms of import;
- (c) whether onshore pipeline between India and Iran through Pakistan has been revived;
- (d) if so, the details thereof; and
- (e) the time by which import of LNG from Iran through pipelines or other sources is likely to commence?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a)&(b) An MoU has been signed in January, 2003 between the Ministry of Petroleum & Natural Gas, Government of India and Ministry of Petroleum, Government of Islamic Republic of Iran for cooperation in Hydrocarbon Sector including import of natural gas through pipeline and import of LNG from Iran to India. Oil companies from both the countries have to work out necessary details in this regard.

(c) No, Sir.

(d) Does not arise.

(e) The import of LNG from Iran may start 4-6 years after the contractual arrangement is finalized. Import of natural gas through pipeline from Iran would depend upon technical feasibility and economic viability.